

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

^{Two}
Dated:- 8 MAY 1994

APPLICATION NUMBER: 971 of 1993.

APPLICANTS:

Sri.Srinivasa
To.

RESPONDENTS:

v/s. The Personnel Officer,
Southern Railway,Bangalore & Other.

1. Sri.R.Srinivasan,Advocate,
4155/1, Eight Cross, 'B' Block,
Second Stage,Rajajinagar,
Bangalore-560021.
2. The Divisional Personnal Officer,
Southern Railway,Bangalore City.
3. Sri.A.N.Venugopale Gowda,Advocate,
No.8/2,Upstairs,R.V.Road,Bangalore-4.

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal,Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 27th May, 1994.

S. Bhaukar 8/6
DEPUTY REGISTRAR
for JUDICIAL BRANCHES.

gm*

of
Sealed
by
GM

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH: BANGALORE

APPLICATION NO. 971/1993

DATED THIS THE TWENTYSEVENTH DAY OF MAY, 1994

Mr. Justice P.K. Shyamsunder, Vice Chairman

Mr. V. Ramakrishnan, Member (A)

Sri Srinivasa
Adopted son of late
Marasamma
Major
residing at Railway quarters
No.164/B, Ashokapuram
Mysore South, Southern Railway
Mysore.

.... Applicant

(By Shri R. Srinivasan, Advocate)

Vs.

1. The Personnel Officer
Southern Railway
Bangalore.

2. Union of India
represented by its
General Manager
Southern Railway
Park Town, Madras.

.... Respondents

(By Shri A.N. Venugopal Gowda, Advocate)

O R D E R

(Mr. Justice P.K. Shyamsundar, Vice Chairman)

In the light of the order that was made in O.A. 970/1993

we hold that this application fails and is dismissed.

However, it will be open to the applicant to renew his
claim for compassionate appointment if he succeeds in getting
a declaratory decree that will entitle him to the status of



the adopted son of the late Smt. Marasamma, provided
he satisfies other requirements of the ^{law} on that day.



sd/-
(V. RAMAKRISHNAN)
MEMBER (A)

sd/-
(R.K. SHYAMSUNDAR)
VICE CHAIRMAN

TRUE COPY

RE.

S. Shambu 8/6
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE